

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

(Arising out of impugned final judgment and order dated 21-12-2012 in CMWP No. 15196/1996 passed by the High Court Of Judicature At Allahabad)

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV. ALLAHABAD & ORS. Respondent(s)

Date : 09-01-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Yatish Mohan, Adv.
Ms. Vinita Y. Mohan, Adv.
Mr. E. C. Vidya Sagar, AOR

For Respondent(s) Mr. Shrish Kumar Misra, AOR
Mr. Raghvendra Upadhyay, Adv.
Ms. Sheenu Chauhan, Adv.

Mr. Braj Kishore Mishra, AOR
Ms. Aparna Jha, Adv.
Mr. A. Yadav, Adv.

Mr. Akshat Kumar, AOR
Aishwarya Pathak, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for the petitioner seeking adjournment for four weeks for filing rejoinder affidavit, the matter is adjourned for four weeks.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
COURT MASTER